

**In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 25-11-2020**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence</b> 1.CC.1810/2019 2.CC.6253/2019 3.CC.12112/2019 4.CC.11204/2019 5.CC.3099/2020 6.Cmis.92/2013 7.Cmis.228/2017 8.Cmis.383/2018 9.Cmis.494/2019 10.Cmis.221/2019 11.Cmis.239/2020  <b>Plea</b> 12.CC.5197/2018 13.CC.3980/2019 14.CC.3985/2019 15.CC.5058/2019 16.CC.5734/2019 17.CC.5735/2019 18.CC.6003/2019 19.CC.8845/2019	<b>Arguments</b> 1.Cmis.142/2016  <b>Hearing</b> 2.Cmis.834/2019 3.Cmis.130/2020 4.Cmis.166/2020 5.Cmis.168/2020 6.Cmis.199/2020 7.Cmis.205/2020 8.Cmis.207/2020 9.Cmis.208/2020 10.Cmis.209/2020 11.Cmis.213/2020 12.Cmis.317/2020 13.Cmis.318/2020 14.Cmis.348/2020 15.Cmis.349/2020  <b>JC/VC</b> 16.CR.270/2020 17.CR.296/2020 18.CR.153/2020

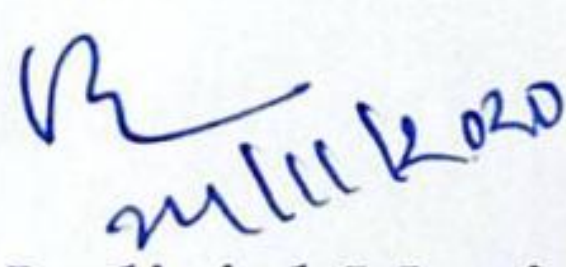
  
Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.  
Bangalore

**Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**



**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 25/11/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session Evidence/Arguments	II ACJM, Bengaluru. 2 <sup>nd</sup> Session Evidence/Arguments
1. CC No. 8175/2020	1. CC No. 5326/2010
2. CC No. 5296/2013	2. CC No. 655/2015
3. CC No. 11416/2018	3. CC No. 7619/2015
4. CC No. 3429/2016	4. CC No. 5582/2016
5. CC No. 4169/2016	5. CC No. 5601/2016
6. CC No. 6046/2016	6. CC No. 5503/2018
7. CC No. 5427/2017	7. CC No. 8032/2014
8. CC No. 8977/2017	8. CC No. 3050/2015
9. CC No. 1371/2018	9. CC No. 6694/2018
10. CC No. 6439/2018	10. CC No. 10059/2018
11. CC No. 8792/2018	11. CC No. 11583/2018
12. CC No. 3979/2019	12. CC No. 2806/2019
13. CC No. 8701/2019	13. CC No. 8481/2019
14. CC No. 3522/2016	14. CC No. 10865/2019
15. CC No.6948/2016	15. CC No. 7156/2013
16. CC No.4912/2017	16. CC No.250/2014
17. CC No.8577/2018	17. CC No.471/2014
18. CC No. 3976/2018	18. CC No.474/2014
19. CC No.887/2008	19. CC No.2009/2014
20. CC No.4353/2009	20. CC No.5696/2014

  
II Addl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**2nd Addl. Chief Judicial Magistrate**  
Bangalore Rural District,  
Bangalore.

**Note:** All the advocates are requested to strictly follow SOP  
issued by the Hon'ble High Court of Karnataka.